

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 1563/2017

AVANEESH KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR STAY APPLICATION ON IA 68453/2017
FOR EXEMPTION FROM FILING O.T. ON IA 68454/2017)

Date : 24-01-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vijay Pal Sharma, Adv.
Mr. Anoop Kr. Srivastav, AOR

For Respondent(s)

Mr. Vikas Chaudhary, Adv.
Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 4 are duly represented.

Respondent Nos.5 to 8 have been served but no one has
entered appearance.

Await original record from the High Court as well as
Trial Court. Reminder be issued.

List again on 21.3.2018.

KAPIL MEHTA
Registrar
24.1.2018

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